

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 128  
CA(CAA)/44(AHM)2021

**Order under Section 230-232 Co.Act,2013**

**IN THE MATTER OF:**

Rayontes Yarn Traders Pvt Ltd  
(Transferor Company No. 3)

.....Applicant

.....Respondent

**Order delivered on ..09/08/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ms. Natasha Dhruman Shah, advocate  
For the Respondent :

**ORDER**

Heard learned counsel for the Applicant.

The order is reserved.

  
(CHOCKALINGAM THIRUNAVUKKARASU)  
MEMBER (TECHNICAL)

-SD-  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

sapna